

JUDGMENTS FOR THE MONTH OF AUGUST, 2014

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	PIL 54/2013	ROHINI KUMAR DAS VS THE STATE OF ASSAM & 6 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N. CHAUDHURY
2	2 nd	MC 3789/2013	M/S RAJ COKE INDUSTRIES VS THE COMMISSIONER OF TAXES & 2 ORS		HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N. CHAUDHURY
3	2 nd	MC 3801/2013	M/S SETHI COKE INDUSTRIES VS THE COMMISSIONER OF TAXES & 2 ORS		HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N. CHAUDHURY
4	2 nd	MC 3802/2013	M/S SRI BALAJI COKE INDUSTRIES VS THE COMMISSIONER OF TAXES & 2 ORS		HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N. CHAUDHURY
5	2 nd	MC 3803/2013	SHIVA COKE INDUSTRIES VS THE COMMISSIONER OF TAXES & 2 ORS		HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N. CHAUDHURY
6	2 nd	MC 3804/2013	SHEO SHAKTI COKE INDUSTRIES VS THE COMMISSIONER OF TAXES & 2 ORS		HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N. CHAUDHURY
7	2 nd	MC 3805/2013	JAI COKE INDUSTRIES VS THE COMMISSIONER OF TAXES & 2 ORS		HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N. CHAUDHURY
8	2 nd	MC 3806/2013	M/S GANESH METCOKE INDUSTRIES VS THE COMMISSIONER OF TAXES & 2 ORS		HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE N. CHAUDHURY
9	2 nd	Crl.Pet. 158/2014	ASHOK KUMAR KUCHAR VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR JUSTICE N. CHAUDHURY
10	2 nd	Crl.Pet. 159/2014	ASHOK KUMAR KUCHAR VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR JUSTICE N. CHAUDHURY
11	2 nd	MACApp. 179/2014	NATIONAL INSURANCE CO. LTD VS SHYAMAL KANATI DAS & 7 ORS	Appeals from motor accident claims tribunal	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE

12	2 nd	MACApp. 180/2014	NATIONAL INSURANCE CO. LTD VS HORENDRA FULMALI & 7 ORS	Appeals from motor accident claims tribunal	HON'BLE THE CHIEF JUSTICE MR. A. M. SAPRE
13	2 nd	MC 1690/2014	GAUTAM ROY MODEL HIGH SCHOOL & 8 ORS VS MR. NOBAB MAHMUD HUSSAIN & ANR.	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
14	2 nd	MC 2092/2014	NATIONAL INSURANCE CO. LTD VS HORENDRA FULMALI & 7 ORS	MACApp. 180/2014	HON'BLE THE CHIEF JUSTICE MR. A. M. SAPRE
15	2 nd	MC 2104/2014	UNION OF INDIA VS KUNJALATA SUT	MAC APP. SL.NO. 211598	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
16	2 nd	MC 2135/2014	SRIMANTA JYOTI BORAH & 15 ORS VS THE STATE OF ASSAM & 3 ORS	Other Review Applications	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
17	2 nd	MC 2136/2014	DULAL CH. PATOR & 10 ORS VS THE STATE OF ASSAM & 3 ORS		HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
18	4 th	CRP 361/2013	M/S KALYANBHAI MAYABHAI FINANCIAL SERVICES PVT. LTD VS OIL INDIA LIMITED EMPLOYEES PROVIDENT FUND & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
19	4 th	MAF 1(K)/2014	M/S. VIJAY INDUSTRIES VS VIJAY SOLVEX LIMITED AND ANR		HON'BLE MR. JUSTICE P. K. SAIKIA
20	5 th	RSA 150/2000	KISHORE SARMA VS SANWARMAL AGARWALLA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
21	5 th	WP(C) 4448/2007	SHRI ABHIRAM PEGU VS THE STATE OF ASSAM AND ORS	Orders passed by the Director with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE B. K. SHARMA
22	5 th	WP(C) 4449/2007	SHRI NAREN KUMAR DAS VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE B. K. SHARMA
23	6 th	WP(C) 1213/2007	SRI RAJIB CHOUDHURY VS THE UNION OF INDIA & ORS	Major punishment relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE UJJAL BHUYAN
24	6 th	WP(C) 3834/2012	RAJANI PHUKON & 4 ORS VS THE UNION OF INDIA & ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory	HON'BLE MR. JUSTICE T. VAIPHEI

				Bodies and Universities and Institutions	
25	7 th	WP(C) 546/2009	SRI BHABESH ROY VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
26	7 th	WP(C) 6071/2010	MISS JYOTI BARUAH & 8 ORS VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE B.K. SHARMA
27	7 th	WP(C) 3512/2011	KISHORE BHUYAN VS STATE OF ASSAM & ORS	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE T. VAIPHEI
28	11 th	WP(C) 3362/2012	DEBASHISH ROY VS THE UNITED BANK OF INDIA & ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
29	13 th	Crl.Rev.P. 342/2005	THE STATE OF ASSAM VS SAJIDUR RASHID	Criminal Revisions against orders passed in trial cases	HON'BLE MR JUSTICE K. SREEDHAR RAO
30	14 th	WP(C) 467/2009	ASSAM POWER GENERATION CORPORATION LTD VS THE STATE OF ASSAM AND ORS	Payment of Gratuity Act, 1962	THE HON'BLE MR. JUSTICE B.K. SHARMA
31	14 th	WP(C) 1209/2009	ASSAM POWER GENERATION CORPORATION LTD VS THE STATE OF ASSAM AND ORS	Payment of Gratuity Act, 1962	THE HON'BLE MR. JUSTICE B.K. SHARMA
32	14 th	PIL 12/2014	REZINA MIHU VS THE STATE OF ARUNACHAL PRADESH AND 5 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
33	19 th	Crl.Rev.P. 748/2003	M/S MANGALA PETROLEUM ASSOCIATES VS M/S MAHESH MOTORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE (ACTING) MR K. SREEDHAR RAO
34	19 th	RSA 233/2005	TARUN CH BAISHYA VS RAMESH BAISHYA	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE N. CHAUDHURY
35	19 th	WP(C) 2022/2006	M/S BRAHMAPUTRA CONSORTERIUM LTD & ANR VS UNION OF INDIA & ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
36	19 th	WP(C) 2177/2006	M/S BRAHMAPUTRA CONSORTIUM LTD. & ORS VS THE STATE OF ASSAM AND ORS	Other land matters relating to Land Matters	THE HON'BLE MR JUSTICE HRISHIKESH ROY
37	19 th	WP(C) 3631/2007	M/S BHARATIA ASSOCIATES PVT. LTD VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
38	19 th	WP(C) 4482/2008	M/S. DRA BRAHMAPUTRA CONSORTIUM LTD. VS THE STATE OF ASSAM & ORS.	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY

39	19 th	WP(C) 1832/2009	M/S GH VIJAPURA & CO. AND ANR. VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
40	19 th	WP(C) 4660/2009	LAKSHYA MEDHI VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE B.K. SHARMA
41	19 th	WP(C) 4670/2009	GOPAL DAS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE B.K. SHARMA
42	19 th	WP(C) 6413/2010	JYOTIRMAY CHOUDHURY VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE B.K. SHARMA
43	19 th	WP(C) 6414/2010	ASHIM BARMAN VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE B.K. SHARMA
44	19 th	WP(C) 6459/2010	MD. JEHERUL ISLAM VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE B.K. SHARMA
45	19 th	WP(C) 433/2011	KULEN CHANDRA BAISHYA VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE B.K. SHARMA
46	20 th	Crl.Rev.P. 528/2004	KAILASH MISHRA AND OTHERS VS THE STATE OF ASSAM AND OTHERS	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE (ACTING) MR K. SREEDHAR RAO
47	20 th	MC 2331/2014	MURULI MAZUMDAR VS THE DIRECTOR GENERAL OF POLICE (BORDER) & 3 ORS		HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE A. K. GOSWAMI
48	20 th	WA 289/2014	MURULI MAZUMDAR VS THE DIRECTOR GENERAL OF POLICE [BORDER] & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE A. K. GOSWAMI
49	21 st	Crl.Rev.P. 317/2004	SRI BIJAN SAHU VS STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO
50	21 st	WP(C) 4872/2006	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
51	21 st	WP(C) 4873/2006	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI

52	21 st	<u>WP(C) 4874/2006</u>	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
53	21 st	<u>WP(C) 4875/2006</u>	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
54	21 st	<u>WP(C) 4876/2006</u>	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
55	21 st	<u>WP(C) 4877/2006</u>	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
56	21 st	<u>WP(C) 4878/2006</u>	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
57	21 st	<u>WP(C) 4879/2006</u>	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
58	21 st	<u>WP(C) 4880/2006</u>	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
59	21 st	<u>WP(C) 4881/2006</u>	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
60	21 st	<u>WP(C) 4882/2006</u>	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
61	21 st	<u>WP(C) 4883/2006</u>	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
62	21 st	<u>WP(C) 4884/2006</u>	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
63	21 st	<u>WP(C) 4885/2006</u>	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI

64	21 st	WP(C) 4886/2006	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
65	21 st	WP(C) 4887/2006	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
66	21 st	WP(C) 4888/2006	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
67	21 st	WP(C) 4889/2006	SRI MRIDUL KUMAR LASKAR VS THE UNION OF INDIA & ORS	Income Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE A. K. GOSWAMI
68	22 nd	WP(C) 597/2009	DIJEN ROY AND ORS. VS THE STATE OF ASSAM AND ANR.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE T. VAIPHEI
69	22 nd	WP(C) 1864/2011	EX-C/661 APURBA DEKA VS THE STATE OF ASSAM AND ORS	Retirement benefits with respect to State Govt Employees	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
70	22 nd	CRP 34/2012	ENAM RABBANI VS SMT SALMA RAHMAN	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE A.K.GOSWAMI
71	22 nd	WP(C) 2052/2012	I. A. KHAN VS UNION OF INDIA & ORS	Promotion with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
72	22 nd	CRP(I/O) 41/2014	HARE RAM DAS VS RATAN MAHANTA & ANR	Civil Revision under Article 227 of the Constitution	HON'BLE MR JUSTICE A. K. GOSWAMI
73	26 th	RSA 87/2004	ABDUL JALIL LASKAR VS JATISH ROY & ORS	Second Appeals arising out of suits for specific enforcement of contract	HON'BLE MR. JUSTICE N. CHAUDHURY
74	26 th	WP(C) 3078/2010	THE GREEN VIEW TEA & INDUSTRIES VS THE STATE OF ASSAM AND ORS	Settlement of land	THE HON'BLE MR JUSTICE HRISHIKESH ROY
75	26 th	WP(C) 4030/2014	DALIM DAS & ANR VS THE STATE OF ASSAM AND 5 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE B.K. SHARMA
76	28 th	WP(C) 5946/2006	MANAGEMENT OF M/S ESCORTS CONSTRUCTION EQUIPMENT LTD VS THE STATE OF ASSAM AND ORS		THE HON'BLE MR. JUSTICE B.K. SHARMA

77	28 th	<u>CRP 136/2014</u>	PUSPENDRA NATH BORAH VS LALIT CH. BORAH	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
78	29 th	<u>WA 277/2014</u>	DR. GOBIND CHANDRA BORA VS ASSAM AGRICULTURAL UNIVERSITY & 5 ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE B.K. SHARMA THE HON'BLE MR. JUSTICE A. K. GOSWAMI